Grievances of the Employees of the State Bank of Indore

1189.SHRI GOVIND RAM MIRI: Will the PRIME MINISTER be pleased to state:

(a) the number of letters received by the Ministry incharge Public Grievances and Pensions from Members of Parliament during the period from the 01.11.1995 to 30.03.1996 regarding grievances of the employees of the State Bank of Indore;

(b) the nature of grievances and the action taken by Government in the matter;

(c) the response of the Bunk in the matter and whether the grievances have been removed to the satisfaction of employees; and

(d) if not, what further action is proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN): (a) Only one letter from Shri Ram Badan, M.P. relating to harassment of an employee of the State Bunk of Indore, Janak Puri Branch, New Delhi has been received on 16.01.1996.

(b) to (d) It has been alleged that the employee Shri C.L. Verma is being harassed by the Union leaders who have been transferred to this Branch, with the intern of harassing him because Shri Verma was instrumental in pointing out cases of corruption by some officers of the bank. An interim reply has been sent to the Hon'ble MP. on 06.03.1996. A report has been called for from the Bank and the matter is in process.

Agreements in the Power sector with Private entrepreneurs in Gujarat

1190. SHRIMATI URMILABEN CHIMAN BHAI PATEL: Will the PRIME MINISTER be pleased to state: (a) (he details of agreements entered with private entrepreneurs in the power sector in Gujarat during the Eighth Five Year Plan period;

(b) the details of power projects undertaken and completed so far; and

(c) the details of the ongoing projects in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) to (c) Gujarat Electricity Board have signed power purchase agreements with M/s Gujarat Torrent Energy Corporation Ltd. for their 655 MW project near Bharuch and with M/s Essar Power Limited for 300 MW out of their 515 MW project near Hazira. Both the projects are under execution. Three units of gas turbine each of 110 MW capacity of the 515 MW power project of M/s Essur Power Ltd. have been commissioned. Work on waste heat recovery plant of 185 MW capacity is under progress and is programmed for completion during the current year.

Import of Petroleum products by PSUs

1191. SHRI JOY NADUKKARA: Will the PRIME MINISTER be pleased to state:

(a) what is the total quantity of petroleum products including HSD, SKO. ATF, Fuel Oil, Crude Oil and LPG, imported by the PSUs during the last two years;

(b) the break-up. of these commodities imported on F.O.B. basis and on CIF basis; and

(c) what preventive and penal action has been taken by Government to prevent violation of Government rules regarding import on F.O.B. basis and export on CIF basis?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b) Import quantity of crude oil and Major Petroleum Products are as under: